

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3505
ANSWERED ON:15.12.2014
CLEARANCE OF PAYMENT BY AIR INDIA
Kamaraaj Dr. K.;Venugopal Dr. Ponnusamy

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India is yet to clear the payment of revenue sharing in respect of Delhi and Hyderabad airports;
- (b) if so, the details thereof;
- (c) whether there is any proposal to put Air India on cash-and-carry mode and if so, the details thereof and the reasons therefor; and
- (d) the total number of aircrafts in the fleet of Air India at present along with the types of aircraft?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) and (b): Air India has paid Rs.31 crores till November 2014 towards revenue sharing with DIAL in respect of services provided to client airlines/ third parties up to the period 31.3.2014.

The Security Certification and Engineering certification of other airlines is undertaken by Air India at GMR Airport, Hyderabad. Royalty charges are payable to GMR airport, Hyderabad on the revenue earned from these services. An amount of Rs.43-52 lakhs, as on 30th September, 2014 is outstanding in Air India's books of amount towards these payments. The amount is reconciled between GHIAL, Hyderabad and A.I periodically.

(c); No, Madam.

(d); Air India has a total operational fleet of 121 aircraft. Details of fleet as on 1st December, 2014 is Annexed.